

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 415
ANSWERED ON 19.07.2022**

Encouraging Youth in Sports

**415. DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. SHRIKANT EKNATH SHINDE:
PROF. RITA BAHUGUNA JOSHI:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to encourage youth belonging to poor families of rural areas towards sports across the country and if so, the details thereof, State/UT-wise;

(b) whether the Government has initiated any schemes for the development of sports/games and sports institutions for tribal and hilly areas of the country if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has any plan to introduce new schemes for nurturing sportspersons belonging to tribal areas and indigenous games and if so, the details thereof; and

(d) the details of the funds allocated by the Government to develop training facilities for sports in the above mentioned areas?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) The 'Khelo India – National Programme for Development of Sports' of this Ministry aims at strengthening the entire sports ecosystem to promote the twin objectives of mass participation and promotion of excellence in sports across the country. It focuses on broad-basing of sports amongst the youth of the country and promotion of sports activities throughout the country, including rural areas. One of the components of this Scheme, "Promotion of rural and indigenous/tribal games" is specifically dedicated to the rural sector of the country.

(b) to (d) 'Sports' being a State subject, the responsibility of development of sports, including development of sports/games and sports institutions for indigenous/ tribal and hilly areas of the country, rests primarily with the State / Union Territory Governments. Central Government supplements their efforts by bridging critical gaps. The Central Government promotes sports/sports institutions all over the country, including the tribal and hilly areas.

Further, this Ministry implements various Sports Promotional Schemes across the country through the Sports Authority of India (SAI), viz. National Centres of Excellence (NCOE), SAI Training Centre (STC), Extension Centre of STC, National Sports Talent Contest (NSTC) - (with its sub-schemes for Regular Schools, Indigenous Games & Martial Arts (IGMA) School & Akharas), whereby services of expert coaches, sports equipment, boarding and lodging, sports kit, competition exposure, educational expenses, medical/ insurance and stipend as per the approved scheme norms are provided. The sports disciplines in these schemes also include indigenous/ traditional Indian games like Kabaddi, Archery, Wrestling, Kho-Kho, etc. Additionally, with a view to promote traditional sports, support is provided to National Sports Federations (NSFs) looking after the sports disciplines of Silambam, Kalaripayatu, Mallakhamb, Khomlainai, Gatka, Mukna, Thang-Ta and Kabaddi for organizing sporting events.

Further, this Ministry has also made documentaries of various indigenous games in order to showcase and promote/revive them, namely, Gatka, Roll Ball, Tug of War, Kalaripayattu, Thang-Ta, Kho-Kho, Mallakhamb, Shooting Ball, Sqay, Kabaddi, Gilli Danda, Sikkim Archery, Dhoop Khel and Cowrie Khel, Paika Akhada and Chhau and Akhada Kushti, Hekko, Mizoram Games, Silabam, Lagori and Langadi. The documentaries have been uploaded on the digital repository of the Ek Bharat Shreshtha Bharat website, Facebook page of the Fit India Movement, Youtube channel of Fit India Movement and MyGov India.

State/UT-wise allocation of funds is not done in respect of the schemes of this Ministry. Details of allocation of funds to this Ministry for implementation of various sports promotional schemes, including development of training facilities in tribal/ hilly areas and indigenous games, during the current financial year is ₹ 2254.00 crore.
